HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(Chief Justice's Secretarait)

Subject: Promotion of Process Servers to the post Junior Assistants under promotion quota.

Order No.: 710 Dated: 30.08.2017

After considering the eligibility of the Process Servers at Provincial level, following Process Servers of **Kashmir Province** are temporarily promoted to the posts of Junior Assistants under promotion quota in the grade of Rs. 5200-20200 with Grade Pay of Rs. 1900:-

S. No.	Name of the Official S/Shri	Present place of posting
1	Ab. Rashid Bhat	PDJ Court, Anantnag
2	Mohammad Junaid Lone	PDJ Court, Baramulla
3	Mohammad Yousuf Bhat	PDJ Court, Srinagar
4	Sharif-ud Din Malik	Munsiff Court, Sumba
5	Ajaz Ahmad Khanday	PDJ Court, Srinagar

Note: The posting orders of the promotees shall be issued separately.

(By Order)

(Jawad Ahmad) Principal Secretary to Hon'ble the Chief Justice

No. 1812-1819 / Psy-34 Dated: 30-08-2017-Copy to the:

1. Registrar General, High Court of J&K, Srinagar for information.

2. Registrar Vigilance, High Court of J&K, Srinagar for information.

3-6. Principal District & Sessions Judge, Srinagar/Anantnag/Bandipora/Baramulla for information.

7. Order File.

Incharge, NIC, High Court wing, Srinagar for uploading the aforesaid Order in the High Court website,

(G.M. Parray) Joint Registrar

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